THE HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION Imphal, the 30th October, 2018

No. HCM/ 1/96/BENCH/
The High Court of Manipur will remain closed from 5th November, 2018 to 9th November, 2018, on account of Autumn Vacation.

During the vacation period, the Hon'ble Chief Justice has been pleased to constitute Single Bench Vacation Court of Hon'ble Mr. Justice Kh. Nobin Singh on 5th November, 2018 (Monday).

Filing of urgent matter pertaining to civil and criminal will be allowed on 2nd & 3rd November, 2018 from 10:30 a.m. to 3:30 p.m. for the above mentioned Vacation Court.

By order etc.

R.K. MEMCHA DEVI REGISTRAR (JUDL.)

HIGH COURT OF MANIPUR

Copy to :-

- 1. The Advocate General, Govt. of Manipur.
- 2. The Govt. Advocates, Govt. of Manipur.
- 3. The Registrar, Administration & Vigilance, High Court of Manipur.
- 4. The President, High Court Bar Association, Manipur. For kind information and circulation
- 5. The President, AMBA, Manipur.

- to the learned members
- 6. All the Jt. Registrars, High Court of Manipur.
- 7. All the Deputy Registrars, High Court of Manipur.
- 8. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
- 9. All the Assistant Registrars/L.R.O./Sr. Grade Stenographer, High Court of Manipur.
- 10. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir.
- 11. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh.
- 12. The P.S. to Registrar General, High Court of Manipur.
- 13. The P.S. to Registrar (Judicial), High Court of Manipur
- 14. The System Analyst, High Court of Manipur for uploading the same to the official website.
- 15. All the Superintendents, High Court of Manipur.
- 16. The Court Masters, High Court of Manipur.
- 17. Guard File/Order Book.
- 18. Notice Board.
- 19. Concerned file.

(R.K. Memcha Devi)
REGISTRAR (JUDL.)